GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:6165 ANSWERED ON:03.05.2013 STRENGTHENING THE ST FINANCIAL CORPORATION Ponnam Shri Prabhakar

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government proposes to strengthen the National Scheduled Tribes Finance and Development Corporation (NSTFDC);

(b) if so, the details thereof;

(c) whether the Government has issued any advisories/ instructions to the States/ UTs to strengthen such corporation in their respective State/ UT, and

(d) if so, the details thereof along with response of the States/ UTs thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT RANEE NARAH)

(a)&(b) Yes, Madam. The Ministry of Tribal Affairs continues to strengthen National Scheduled Tribes Finance and Development Corporation (NSTFDC) through equity support to meet funds for generating credits from financial institutions/ banks to enable the STs to undertake income generating activities. During the financial year 2012-13, Rs 54.10 crore were released to NSTFDC as equity share.

(c)&(d) The Ministry of Tribal Affairs provide direct equity support to State Scheduled Tribes Finance and Development Corporations under the State Governments. While sanctioning support to the Corporations they are advised to utilize the funds only for the Scheduled Tribes and in accordance with the objectives set out in the Memorandum and Articles of Association of the respective Corporations. In so far as Ministry of Tribal Affairs is concerned, an amount of Rs 14,00 crore was released to State Scheduled Tribes Finance and Development Corporations during the year 2012-13.